

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4279
ANSWERED ON:12.12.2016
Prime Ministersâ€™ Special Scholarship Scheme
Singh Shri Bhola

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the State of Jammu & Kashmir has been given the benefit of Prime Minister Special Scholarship Scheme (PMSSS) and if so, the details thereof;
- (b) the number of students from Sri Nagar, Jammu and Leh who have got the benefits, details thereof, region-wise; and
- (c) whether the Government is aware of instances of misuse of the fund and if so, the steps taken by the Government in this regard including fixing responsibility of officials and organizations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) The Special Scholarship Scheme for Jammu & Kashmir is being implemented since 2011. The scheme aims to encourage the youth from Jammu & Kashmir to take advantage of the educational institutions outside the state, which would provide them an opportunity, to interact with their counterpart in the rest of the country, thereby to be part of the mainstream. The government has taken several initiatives to ensure that the benefits of the scheme is availed by all deserving students. As a result of various initiatives including creation of ten supernumerary quota in Engineering Colleges more number of students have benefited under the scheme as compared to the previous academic year 2015-16. 1709 students have taken admission in engineering course as compared to 910 students in the previous year.

(b) Region wise details of the beneficiaries are as under:

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Academic year Jammu Srinagar Leh & Ladakh  
2014-15 938 544 26  
2015-16 801 541 60  
2016-17 1455 687 98
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(c) No instance of misuse of funds has been reported. However, the State Government of Jammu and Kashmir has informed the Ministry that there have been reports alleging that some NGOs have misled the students from Jammu and Kashmir and an inquiry has been ordered by the State CID to investigate the role of various NGOs in the Scheme.
